

BAGADIA COLOURCHEM LIMITED

CIN: L24221MH1985PLC205386

Registered Office: 502, Shaniya Enclave, 5th Floor, V. P. Road, Vile Parle (West), Mumbai- 400 056;
Tel No.: +91 22 26111982; Email Id: bagadiacolourchem@rediffmail.com

Open Offer (the "Offer") for acquisition of up to 9,59,400 (Nine Lakhs Fifty Nine Thousand and Four Hundred) equity shares of Rs. 10 (Rupees Ten) at an Offer Price of Rs. 11.10/- (Rupees Eleven and Ten paise Only) per equity share representing 26.00% (Twenty Six Percent) of the total Paid-up Equity Share Capital/Voting Capital, from the equity shareholders of Bagadia Colocurchem Limited (the "Target Company"), by Ms. Namrata Jain, Ms. Prachi Jain and Sureshchand Chhotelal Jain (HUF) (the "Acquirers").

This Post Offer Advertisement is being issued by Chartered Capital and Investment Limited, for and on behalf of the Acquirers pursuant to Regulation 18 (12) of the Securities and Exchange Board of India (Substantial Acquisition of Shares and Takeovers) Regulations 2011 in respect of the Offer to acquire shares of the Target Company. The Detailed Public Statement ("DPS") and Offer Opening Advertisement along with the Corrigendum to Detailed Public Statement ("OOPA") with respect to the Offer made by the Acquirers had appeared in (i) Business Standard (English) (all editions), (ii) Business Standard (Hindi) (all editions) and (iii) Mumbai Lakshadeep (Marathi) Maharashtra on Monday, February 05, 2018 and Wednesday, March 28, 2018 respectively.

- Name of the Target Company : Bagadia Colourchem Limited
- Name of the Acquirer(s) and PAC : Ms. Namrata Jain, Ms. Prachi Jain and
Sureshchand Chhotelal Jain (HUF)
- Name of the Manager to the Offer : Chartered Capital and Investment Limited
- Name of the Registrar to the Offer : Satellite Corporate Services Pvt. Ltd.
- Offer Details :
 - Date of Opening of the Offer : Monday, April 02, 2018
 - Date of Closure of the Offer : Friday, April 13, 2018
- Date of Payment of Consideration : Wednesday, April 25, 2018
- Details of Acquisition :

Sr. No.	Particulars	Proposed in the Offer Document	Actuals
7.1	Offer Price	Rs. 11.10	Rs. 11.10
7.2	Aggregate number of shares tendered	9,59,400*	1,76,802
7.3	Aggregate number of shares accepted	9,59,400*	1,71,502**
7.4	Size of the Offer (Number of shares multiplied by Offer Price per share)	Rs. 1,06,49,340*	Rs. 19,03,672.20
7.5	Shareholding of the Acquirers before Agreements/ Public Announcement (No. & %)	35,000 0.95%	35,000 0.95%
7.6	Shares Acquired by way of Agreements • Number • % of Fully Diluted Equity Share Capital	17,53,652 47.52%	17,53,652 47.52%
7.7	Shares Acquired by way of Open Offer • Number • % of Fully Diluted Equity Share Capital	9,59,400* 26.00%	1,71,502 4.65%
7.8	Shares acquired after Detailed Public Statement • Number of shares acquired • Price of the shares acquired • % of the shares acquired	NIL Not Applicable Not Applicable	NIL Not Applicable Not Applicable
7.9	Post offer share holding of Acquirers • Number • % of Fully Diluted Equity Share Capital	27,48,052* 74.47%	19,60,154 53.12%
7.10	Pre offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital Post offer shareholding of the Public • Number • % of Fully Diluted Equity Share Capital	19,01,148 51.53% 9,41,948* 25.53%	19,01,148 51.53% 17,29,846 46.88%

*Assuming full acceptance in Offer.

** 5,300 physical shares bidded were rejected in the offer by Registrar to the Offer for two shareholders due to duplicate bids received for the same shares.

- The Acquirers severally and jointly accept full responsibility for the information contained in this Post Offer Advertisement and also for the obligations under SEBI (Substantial Acquisition of Shares and Takeovers), 2011.
- A copy of this Post Offer Advertisement will be available on the websites of SEBI (www.sebi.gov.in), BSE Limited and registered office of the Target Company.

Capitalised terms used but not defined in this advertisement shall have the meanings assigned to such terms in the Public Announcement and/or DPS and/or OOPA and/or Letter of Offer.

ISSUED BY MANAGER TO THE OFFER



CHARTERED CAPITAL AND INVESTMENT LIMITED

CIN No.: L45201GJ1986PLC008577 | SEBI Registration No.: INM000040418

418-C, "215 Atrium", Andheri Kurla Road, Andheri (East), Mumbai 400 093

Tel. No.: 022-6692 4111; Fax No.: 022-6692 6222 Email: mumbai@charteredcapital.net;

Website: www.charteredcapital.net; Contact Person: Mr. Amitkumar Gattani

For and on behalf of the Acquirers

For Sureshchand Chhotelal Jain (HUF)

Sd/-
Ms. Namrata Jain
Place: Mumbai

Sd/-
Ms. Prachi Jain

Sd/-
Sureshchand Chhotelal Jain (Karta)

Date: Thursday, May 03, 2018